

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 4065  
ANSWERED ON 17.03.2026

**FAME-II AND PM E-DRIVE SCHEMES**

**4065. SHRI MANISH JAISWAL:  
SHRI BHARTRUHARI MAHTAB:  
SHRI TEJASVI SURYA:  
SHRI ANURAG SINGH THAKUR:  
SMT. KAMALJEET SEHRAWAT:  
SHRI BIBHU PRASAD TARAI:  
DR. HEMANT VISHNU SAVARA:  
SHRI ESWARASAMY K:**

**Will the Minister of HEAVY INDUSTRIES be pleased to state:**

- (a) the details of electric vehicles supported under FAME-II and PM E-DRIVE schemes in the country specially in Palghar district in Maharashtra;
- (b) the number of sanctioned e-buses under FAME-II and PM E-DRIVE have been deployed, State and city-wise;
- (c) the criteria adopted for selection of districts/cities under the said schemes and whether Tier-2 and Tier-3 cities have been adequately covered and if not, the reasons therefor;
- (d) the details of achievements under the PLI-Auto Scheme in terms of approved applicants and investment commitments;
- (e) the details of roadmap of Scheme to Promote Manufacturing of Electric Passenger Cars in India (SPMEPCI) to ensure achievement of minimum Domestic Value Addition (DVA) targets within stipulated timelines;
- (f) the details of utilization of allocated funds under PM E-DRIVE by EV public charging stations; and
- (g) whether the Government is planning to promote electric vehicles in the tribal dominated district like Palghar in Maharashtra and if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a):** Demand incentives/subsidies are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price under both the FAME-II Scheme and the PM E-DRIVE Scheme.

Under the FAME-II Scheme, a total of 16,16,215 electric vehicles (EVs) have been incentivized so far, out of which 6,122 EVs have been supported in Palghar district.

Further, under the PM E-DRIVE Scheme, as on 12.03.2026, a total of 18,01,307 EVs have been incentivized, out of which 1,314 EVs have been supported in Palghar district during the period 01.04.2024 to 12.03.2026.

**(b) to (c):** The selection of cities for deployment of electric buses under the FAME-II Scheme was undertaken through a competitive Expression of Interest (EoI) issued by the Ministry of Heavy Industries on 4 June, 2019. The selection criteria focused inter-alia on electrification of public and shared transportation to reduce vehicular emissions through intra-city operations, inter-city routes and last-mile connectivity.

A total of 6,862 e-buses have been sanctioned under the FAME-II Scheme. The State-wise and City-wise details of e-buses deployed is **Annexed**.

Under the PM E-DRIVE Scheme, support is available for deployment of 14,028 e-buses in nine cities having a population of four million or more, namely Mumbai, Delhi, Bengaluru, Hyderabad, Ahmedabad, Chennai, Kolkata, Surat and Pune. As on 10.03.2026, 13,800 e-buses have been allocated as per details below:

S. No.	City Name	Approved Allocation under the PM E-DRIVE Scheme (Nos.)		
		Phase I	Phase II	Total
1	Bengaluru	4,500	-	4,500
2	Delhi	2,800	-	2,800
3	Hyderabad	2,000	200	2,200
4	Mumbai	-	1,500	1,500
5	Ahmedabad	1,000	200	1,200
6	Pune	0	1,000	1,000
7	Surat	600	-	600
	Total	10,900	2,900	13,800

No proposal/demand was received from Chennai and Kolkata under the Scheme. The tender for Phase-I (10,900 e-buses) has been concluded and the tender for Phase-II (2,900 e-buses) has been floated. After completion of tendering, deployment of buses is undertaken by the concerned State Transport Undertakings (STUs) on signing of concession agreement and supply of buses by manufacturers. As on 12.03.2026, no e-buses have been deployed under the PM E-DRIVE Scheme.

Further, Tier-2 and Tier-3 cities are being covered under the PM e-Bus Sewa Scheme implemented by the Ministry of Housing and Urban Affairs for deployment of 10,000 electric buses.

**(d):** As on 12.03.2026, there are 71 approved applicants under the PLI Auto Scheme. The investment made under the Scheme is ₹39,081 crore as on 31.12.2025.

**(e):** As per the guidelines of the SPMEPCI Scheme, approved applicants are required to achieve minimum Domestic Value Addition (DVA) of 25% by the end of the 3<sup>rd</sup> year and 50% by the end of the 5<sup>th</sup> year for the electric four-wheelers manufactured in their facilities.

**(f):** Under the PM E-DRIVE Scheme, an allocation of ₹2,000 crore has been made for supporting EV Public Charging Stations (EVPCS) in cities and along highways on a pan-India basis. Operational guidelines for “Deployment of EV Public Charging Stations (EVPCS)” were issued on 26.09.2025. As on 11.03.2026, no expenditure has been incurred under this component.

**(g):** The FAME-II Scheme and the PM E-DRIVE Scheme are demand-driven schemes implemented on a pan-India basis, and therefore benefits are available to all regions including tribal-dominated districts such as Palghar district.

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## List of State-wise and City-wise E-buses deployed under the FAME-II Scheme as on 31.01.2026

Sl. No.	State Name	City	Nos. of e-buses deployed
1	Andhra Pradesh	Chittoor	100
2	Bihar	Patna	25
3	Chandigarh	Chandigarh & Dera Bassi	80
4	Dadra & Nagar Haveli	Silvassa	25
5	Delhi	Delhi	1321
6	Goa	Goa	123
7	Gujarat	Ahmedabad	200
		Rajkot	150
		Surat	300
8	Jammu Kashmir	Jammu	100
		Srinagar	100
9	Karnataka	Bangalore	1121
10	Maharashtra	Mumbai	367
		Nagpur	40
		Pune	273
		Thane & Ulhasnagar & Navi Mumbai & Badlapur	150
11	Odisha	Bhubaneshwar	50
12	Uttar Pradesh	Agra	100
		Aligarh	25
		Allahabad	50
		Bareilly	25
		Ghaziabad	50
		Jhansi	25
		Kanpur	100
		Lucknow	100
		Meerut	50
		Moradabad	25
		Varanasi	50
13	Uttarakhand	Dehradun	30
14	West Bengal	Kolkata	40
		Total	5,195